THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/548

Dated Shillong, the 17th September, 2025

It is hereby notified for the information of all concerned that:-

On 19 th September, 2025,	
Hon'ble Mr. Justice W. Diengdoh and	In addition to Their Lordships' list and determination, shall
Hon'ble Mr. Justice B. Bhattacharjee.	take up urgent matters, if any, from the list and determination
	of DIVISION BENCH-I and II.
Hon'ble Mr. Justice W. Diengdoh.	In addition to His Lordship's list and determination, shall also
	take up urgent matters, if any, from the list and determination
	of Hon'ble Mr. Justice H.S. Thangkhiew.
Urgent matters, if any, arising against judg	gment(s)/order(s) passed by the Single Bench of Hon'ble Mr.

Urgent matters, if any, arising against judgment(s)/order(s) passed by the Single Bench of Hon'ble Mr. Justice W. Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee may be intimated to the Joint Registrar (Listing), whereupon the matter will be listed on the next sitting of the appropriate Bench.

By Order,

JOINT ŘEGISTRAR (LISTING)
Dated Shillong, the 17th September, 2025

Memo NO.HCM.III/166/2019-Judl./Part-I/548 A Copy to: -

1. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters/Court Officers concerned for information and necessary action.
- Ut. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (LISTING)